

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

17

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.48/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 63/2016 In CP No.21/2010
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	J Narsimham Rao & (04) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>[Handwritten: Shri. Shreedhar Saughe]</i>	<i>[Handwritten: Advocate]</i>	<i>[Handwritten: 9848050544]</i>	<i>[Handwritten: Shreedhar Saughe]</i>
<i>[Handwritten: D.S. Sriprakash]</i>	<i>[Handwritten: Advocate]</i>	<i>[Handwritten: 7331108205]</i>	<i>[Handwritten: D.S. Sriprakash]</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>[Handwritten: Bipin Shukla]</i>	<i>[Handwritten: R-19]</i>	<i>[Handwritten: 9820046084]</i>	<i>[Handwritten: Bipin Shukla]</i>
<i>[Handwritten: Shreedhar Saughe]</i>	<i>[Handwritten: Advocate]</i>	<i>[Handwritten: 9848050544]</i>	<i>[Handwritten: Shreedhar Saughe]</i>
<i>[Handwritten: D.S. Sriprakash]</i>	<i>[Handwritten: Advocate]</i>	<i>[Handwritten: 7331108205]</i>	<i>[Handwritten: D.S. Sriprakash]</i>

ORDER

Heard all the parties. Post the case on 21.12.2017

*[Handwritten Signature]*

MEMBER (Judicial)